

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:19
ANSWERED ON:21.07.2003
SETTING UP OF SECOND KRISHNA WATER DISPUTE TRIBUNAL
IQBAL AHMED SARADGI

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government have returned a draft proposal to the Ministry for setting up of the second Krishna Water Disputes Tribunal asking it to consult the related ministries;
- (b) if so, the details thereof; and
- (c) by when it is likely to be submitted to the Government for further consideration?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BJOYA CHAKRAVARTY)

(a) & (b) : Note for Cabinet containing the proposal for constitution of a Tribunal under Inter-State River Water Disputes (ISRWD) Act, 1956 for Krishna Water Disputes was sent to Cabinet Sectt. for approval. The Cabinet Sectt. advised Ministry of Water Resources to seek views of the Ministry of Home Affairs and Deptt. of Legal Affairs on the Note.

(c): Ministry of Water Resources is finalizing the Cabinet Note for its re-submission to the Cabinet Sectt. for their approval.